

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(29)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/456/(IB)/2017
NAME OF THE PETITIONER(S) : WANBURY LTD
NAME OF THE RESPONDENT(S) : BAFNA PHARMACEUTICALS LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1)	R. Kannan P.C.S.	for Bafna Pharmaceuticals for	[Signature] R. Kannan
2.	V. SURESH	Counsel for Respondent	[Signature] V. Suresh

ORDER

3) M. Sridhar Counsel for Petitioner present, Mr. R. Kannan P.C.S. representing the Respondent present. Mr. Sridhar, CFO of the Respondent Company also present and stated they are intending to negotiate with the Petitioner for compromise in this matter and for which he sought some time. Put up on 30.08.2017 at 10.30 A.M.

(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)